

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 9647-9650 OF 2003

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

MADHU E.V. & ANR.

Respondent(s)

(office report)

Date: 12/04/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. Ashok Srivastava, Adv.
Ms. Rashmi Malhotra, Adv. for
Mr. B.K. Prasad, Adv.

For Respondent(s) Mr. M.P. Vinod, Adv. (not present)

UPON hearing counsel the Court made the following
O R D E R

At the request of learned counsel for the appellants,
list this matter on April 18, 2012.

(Pardeep Kumar)
Court Master

(Renu Diwan)
Court Master